

Seventeenth Loksabha

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Title: Regarding Completion of Road and Railway Works and Prevention of Sea Erosion in Kanyakumari Parliamentary Constituency

SHRI VIJAYKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI): I would like to draw the kind attention of the Govt towards the long pending issues of my constituency.

The four lane project of NH 66, NH 47 and 47 B is pending in the absence of soil. The existing contract has been foreclosed. Retendering of the project with the inclusion of additional expenditure to bring soil from nearby districts should be done immediately. Also, Centre should liaise with state Govt for the requirement of soil. This may be done with utmost priority.

Also, funds have been allotted for repairing the existing NH47 but no progress has been made in initiating the works. This may be kindly looked into.

The coastal villages are affected by frequent sea erosion. Hundreds of houses are damaged during every season. Government should consider this as a national disaster and a permanent solution to save lives and properties along the coast of Kanyakumari district should be arrived at. The centre should also allot special funds for the purpose of building sea walls along the coast covering 72 Kms.

I have been constantly requesting the Ministry of Railways for speedy completion of the ongoing railway works especially doubling of railway track and have been demanding new trains as per the need of the

people. Very little has been done on this front and hence, I, request their consideration.

Also we have been requesting for a heliport in Kanyakumari which would help in rescuing the fishermen who are lost at sea during adverse weather conditions. This may also be considered positively.

The above issues were raised during my visits to various ministries and meeting with Hon Ministers and officials and I have also raised the issues earlier in the Parliament too.

I urge upon the concerned ministries to address and solve the issues on war footing.